

High Court of Jammu and Kashmir at Srinagar

NOTIFICATION

No:- 971

Dated:- 19/09/2017

In partial modification of the High Court Notification No. 970 dated 15.09.2017 it is hereby notified for the information of all concerned that the venue for the written Examination for filling up of the positions of Research Assistants, in respect of candidates belonging to Kashmir Province, shall now be State Judicial Academy, District Court Complex, Mominbad, Srinagar instead of ADR Centre, District Court Complex, Mominabad, Srinagar. The date, timings and other conditions as notified earlier shall remain unchanged.

By order.

Permod Kumar
(Permod Kumar) 19/09/17

Deputy Registrar (G.S.)

Dated:- 19/09/2017

No:- 23861-83/Q.S

Copy of above forwarded to the :-

1. Principal Secretary to the Hon,ble Chief Justice High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K for information.
4. Registrar Judicial, High Court Wing, Jammu /Srinagar.
..... for information and necessary action with the direction to make all arrangement for conducting the examination smoothly after deployment of adequate invigilating staff for said purpose.
5. Principal District & Sessions Judge, Srinagar.
6. Director J&K State Judicial Academy, Srinagar
7. Member Secretary J&K State Legal Services Authority Srinagar.
.....for information and necessary action.
8. Director Information, J&K, Srinagar.
..... With the request to get the notification published in the two English Daily Newspapers having wide circulation in Jammu and Kashmir Provinces as well as through print media.
9. In-charge NIC for uploading the same in the official Website of The Hon'ble High Court.

Permod Kumar
Deputy Registrar (G.S.) 19/09/17